

Sixteenth Loksabha

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Title: Regarding levying of GST on service providers - Laid

DR. UDIT RAJ (NORTH WEST DELHI): Export/Buying Consultants provide Buying Agency Services to foreign brands to source materials from India which in return generates employment for country and revenue in the form of foreign exchange thus increasing the FOREX reserves. Payment is received in foreign currency which makes it par with other specialized professional services exempted under the "service supplier category" of Sec 2(6) of IGST Act-2017. These service providers are charged with 18% GST whereas in China it is mere 2% only. When these service providers are providing export revenue of more than Rs. 4 Billion, jobs to more than a million people and ultimately encouraging "Make in India" (turnover of Rs 4000 crore per year), then why shall there be such high taxes on them?